

Natal.
PUS...
For Sec. K.P. Singh Adv
28-8-06

(10)

20.9.06

Hon Mr A.K. Bhatnagar, JM

Note for the parties. As DB
is not available, list for orders on
02.11.06.

AM
JM

me

At 02.11.06

Hon. Mr. Justice Khem Karam, VC

Hon. Mr. M. Jayaraman, AM

List has been revised. Name
appears for the applicant. S.K. I
Singh for respondents is present
A & dismissed for default for
non-prosecution.

~~AM~~
AM

VC

AM

July 1906
28/11/06
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